

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016

AND

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

Dated: 4th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

Birla Textile Mills & Ors.

.... **Appellant(s)**

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Ritika Singhal
Mr. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma h/f
Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016

.... **Appellant(s)**

Ambuja Cement Ltd.

Vs.

Himachal Pradesh State Electricity Board & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Mr. Manoj Kr. Sharma h/f
Mr. Pradeep Misra for R-2

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

M/s J. B. Rolling Mills Ltd. & Anr.

.... **Appellant(s)**

Vs.

**Himachal Pradesh Electricity Regulatory Commission
& Anr.**

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma h/f
Mr. Pradeep Misra for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.10.2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/js